

shifting of the Academy from Mt. Abu to Bangalore because it is facing many problems in its day-to-day working. The number of courses has increased for which the available accommodation is inadequate. Guest speakers are generally reluctant to visit Mt. Abu for lectures on account of poor communications whereas Bangalore is well connected by surface and by air. It is an important educational centre with excellent potential for obtaining requisite guest faculty for the Academy. Adequate land is in possession of C.R.P.F. Besides the climate in Bangalore is moderate throughout the year as compared to Mt. Abu where due to continuous rainfall during the monsoon, the outdoor training suffers badly. The proposal is being examined in the Ministry and suitable decision for the shifting or otherwise of the Academy would be taken in due course, on merits.

Writing of Confidential Reports

5508. SHRI V.S. KRISHNA IYER: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to scrap the present system of writing of confidential reports of Central Government employees; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) Does not arise.

French Technology for Missile Programme

5509. SHRI V.S. KRISHNA IYER: Will the Minister of DEFENCE be pleased to state:

(a) whether the French firm 'Matra' offered to transfer its Missile Technology to help India with its indigenous Missile Programme;

(b) if so, whether the above French firm is ready to sell directly or transfer the technology for air-to-air, surface-to-air, ship-to-ship and other missiles;

(c) whether Government are also considering offers of several other countries; and

(d) if so, the names of those countries?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) Preliminary discussions have been held with 'Matra' for joint development of long range air-to-air missile.

(b) The discussions were exploratory and of preliminary nature. There has been no discussion on surface-to-air and ship-to-ship missiles.

(c) No, Sir.

(d) Does not arise.

Road Approaching Kaiga Atomic Power Plant

5510. SHRI V.S. KRISHNA IYER: Will the PRIME MINISTER be pleased to state:

(a) whether the Nuclear Power Corporation has made a spot inspection of the road from Hospet to Kaiga;

(b) if so, whether the Hospet-Hubli-Yellapur, Kenwar-Mallapur-Kaiga route is suitable for transporting heavy equipments needed for Kaiga project;

(c) if not, whether Nuclear Power Corporation authorities has taken up improvement work on the above road; and

(d) if not, whether Government propose to provide funds to the Karnataka Government to improve the above route to facilitate Kaiga Project?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The Hospet-Hubli-Yellapur-Karwar-Mallapur-Kaiga route requires improvements for transporting heavy and over-dimensioned equipment.

(c) and (d). Discussions are being held between the Nuclear Power Corporation (NPC) and Public Works Department (PWD) of Karnataka Government regarding improvement of the road between Hospet and Karwar. As regards improvement of road between Karwar and Kaiga site, NPC has provided Rs. 2 lakhs to the Karnataka Government for carrying out the work.

Relaxation in Experiences for Promotion

5511. SHRI BANWARILAL BAIRWA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the categories of posts in International Airports Authority of India, New Delhi where relaxation in experience and other standards required for promotion to the posts have been granted to the candidates from 1984 to 1988;

(b) the number and categories of employees in International Airports Authority of India to whom such relaxation have been given;

(c) whether such relaxations were given to the candidates belonging to Scheduled Castes/Scheduled Tribes communities;

(d) if not, the reasons therefor;

(e) whether it is proposed to scrap or cancel the selection/promotion orders where such relaxation has not been granted to SC/ST candidates but granted to candidates of general categories; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). International Airports Authority of India have relaxed the conditions of experience and other standards in respect of 94 cases of promotion to various posts falling in Group 'A', 'B', 'C' and 'D' during the period 1984 to 1988.

(c) Yes, Sir.

(d) Does not arise, in view of (c) above.

(e) and (f). Since no discrimination has been done in granting relaxation to SC/ST employees, there is no proposal to scrap the selection/promotion orders.

[Translation]

Survey for Tawaghat-Jipti Road

5512. SHRI HARISH RAWAT: Will the Minister of DEFENCE be pleased to state:

(a) whether the survey for the construction of Tawaghat-Jipti motor road has been completed; and

(b) if not, the reasons therefor and the time by which it will be completed?